

### **Indo-Bangladesh Talks on Ganga Waters**

\*27. **SHRI SANAT KUMAR MANDAL:**  
**SHRI AMAR ROYPRADHAN:**

Will the Minister of WATER RESOURCES be pleased to state:

(a) the outcome of the last round of the Indo-Bangladesh Talks held in Dhaka on the 22nd June, 1990 regarding sharing of Ganga waters; and

(b) whether the representatives of the Government of West Bengal and the Calcutta Port Trust attended the talks; if not, the reasons for excluding their representation?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) It was decided to expedite the work of the Secretaries Committee on Sharing of common rivers so as to arrive at a comprehensive formulation for sharing of common rivers at an early date. The need of an agreement on sharing of the Ganga and Tista before the commencement of the next dry season was noted by the Joint Rivers Commission.

(b) No, Sir; as no detailed discussions on sharing of waters were envisaged.

[Translation]

### **Transfer of CPWD Officers**

\*28. **PROF. MAHADEO SHIWANKAR:**  
**SHRI TEJ NARAYAN SINGH:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there are separate rules and regulations in regard to the transfer of

various grades of officers in the Central Public Works Department;

(b) for how many years the Superintendent Engineers and Engineers of higher grades in C.P.W.D. are posted at one place in Delhi;

(c) whether there is a standing order to transfer those engineers in the C.P.W.D. who have had their posting at one station for the longest period beyond the prescribed tenure;

(d) if so, whether this order has been uniformly followed; and

(e) if not, the reasons therefor and the cases in which order was not followed?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir. There are only guidelines regarding transfer of officers of C.P.W. D.

(b) Superintending Engineers are considered for transfer after they have completed 3-4 years at one Station. This period may be increased by the Director General of Works in exceptional cases in the exigencies of public service. There is no specific time limit for posting of officers of the rank of Chief Engineers in one station. Transfer of Chief Engineers is decided by Government keeping in view number of years of service put in a particular station and according to requirements of administration.

(c) As per the guidelines, cases are generally considered on completion of 3-4 years service in one station for Superintending Engineers.

(d) and (e). By and large the guidelines are followed while considering transfers. In exceptional circumstances this term has been extended for the following reasons:

(i) some officers being on deputation; (ii) likely retirement within next two years; (iii) non-completion of tenure of 4 years service by officers in a particular station outside Delhi; and (iv) consideration of personal requests of officers for retention in Delhi.

[English]

#### **Expert Committee on Delhi Hospitals**

\*29 SHRI DEVENDRA PRASAD YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the expert committee set-up in the wake of the death of a diplomat in a Delhi Hospital due to AIDS has submitted its report,

(b) if so, the main recommendations of the Committee; and

(c) the action taken/proposed to be taken by Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD).

(a) to (c) A Group of Experts under the Chairmanship of the Director General of Health Services met on 8th May, 1990 to review hospital procedures on care of HIV (Human Immuno Deficiency Virus) infected persons keeping in view the recommendations made by experts in a meeting convened by the Indian Council of Medical Research on the 6th march, 1990. The Group endorsed the recommendations made by the ICMR regarding hospital policies on care of HIV infected persons and prevention of accidental infection

In regard to the disposal of bodies of AIDS cases and associated post-mortem and embalming procedure, the Group made the following recommendations.-

(i) dead-bodies of all the cases of infectious diseases like AIDS, rabies, hepatitis, measles etc. should be put in double polythene bag and sealed. The tags indicating the name of the deceased and infectivity of the body should be placed both on the body as well as on polythene bag.

(ii) while performing post-mortem/embalming, gloves and gum boots should be used by the staff and the staff should be properly immunised periodically against infectious diseases.

(iii) a common proforma should be developed for embalming the body of cases of infectious diseases.

The Directorate General of Health Services issued detailed guidelines to the Principals of Medical Colleges on the 2nd May, 1990 regarding handling and disposal of dead-bodies of AIDS cases, care of HIV infected persons and prevention of accidental infection in hospitals.

#### **Supply of Rice to Kerala**

\*30. SHRI VAKKOM PURUSHOTHAMAN:  
SHRI S. KRISHNA KUMAR:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the procurement of rice during the last seasons;

(b) the monthly allotment of rice requested by Government of Kerala for statutory rationing;

(c) how much has been sanctioned for the month of August, 1990;